

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ARJUN CHEMICALS PRIVATE LIMITED Date of Commencement of Liquidation: 12-06-2025; List of Stakeholders as on Date: 22-08-2025; Name of IP: Mr. S. Kannan; Process Number: 1; Last 5 digit of registration number: 11287

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	0	0	0	0	0	0	0	Annexure 3
4	Unsecured financial creditors	14	1379405352	14	1379405352	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	86	85454601	48	13410462	0	72044139	0	Annexure 6
7	Operational creditors (Government Dues)	4	50096787	3	5945795	0	0	44150992	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	21	103859391	21	72117158	0	31742233	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		125	1618816131	86	1470878767	0	103786372	44150992	